NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(CAA) No.368/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name	of the Company	Akshara Estates Pvt Ltd	& Ors.	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Satacleep Bhattachanyya, Ach.)
Swali Aggarwall, Adv.
Matasha Roy, Ach.

ORDER

Ld. Counsel for the petitioner is present.

List on 13/12/2017.

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)